GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2257 TO BE ANSWERED ON 12TH DECEMBER 2025

UTILISATION OF HEALTH GRANTS IN KARNATAKA

2257. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total allocation of funds released to the State of Karnataka under the 15th Finance Commission Health Grants since 2021-22, district-wise including Dakshina Kannada;
- (b) the utilisation status of these grants in the said State including the number of projects completed, projects pending and the reasons for delays, if any;
- (c) whether the Government has undertaken any review of under-utilisation in districts such as Dakshina Kannada, if so, the details thereof along with the corrective measures recommended; and (d) the expected timelines for completion of ongoing primary healthcare infrastructure works
- (d) the expected timelines for completion of ongoing primary healthcare infrastructure works sanctioned under the said grants?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) & (b): The total allocation and fund release under Fifteenth Finance Commission (FC XVth) for the State of Karnataka is given as under:

(Rs. in Crores)

Period	Allocation Award Period 2021-22	Released
Award Period 2021-22	551.53	551.53
Award Period 2022-23	551.53	551.24
Award Period 2023-24	579.11	395.02
Award Period 2024-25	608.08	0.00
Award Period 2025-2026	638.48	0.00
Award Period 2021 -2026	2,928.73	1,497.79

(c) & (d): The Ministry of Health and Family Welfare, Government of India (MoHFW) regularly reviews the availability of healthcare facilities across the country including Karnataka State. The review is carried out mainly through Common Review Mission (CRM) which is conducted annually to review the implementatin status of the National Health Mission (NHM) and its key strategies. Review of key deliverables also done in NPCC meetings and Mid Term Review meeting.

As per the information provided by the State Government of Karnataka, the State Government has instructed the District Health Officers to monitor the implementation and utilization

of the fund allocated to the districts under all the six components of 15th FC. The 15th FC fund allocation and utilization were reviewed in the half yearly meeting of the Deputy Commissioner & CEOs of all the districts. Further, progress review meeting are conducted by the State Level Committee on 15th FC where all the implementing departments were reviewed for the progress. Also, progress review meeting held by Honourable Health Minister in the districts time to time.
